

GOVERNMENT OF RAJASTHAN  
LAW & LEGAL AFFAIRS DEPARTMENT

N  
29/10

No. F.8(1)Nyay/2008

Jaipur, dated: 29.10.2015

**:: ORDER ::**

On recommendation of Hon'ble Rajasthan High Court, Jodhpur Shri Keshav Kaushik, Sessions Judge, Spl. Court, ACD Cases, Ajmer is appointed as Judge, Designated Court, Ajmer in addition to his own duties till further orders, on following conditions.

**Note:-**


1. Shri Kaushik who has been appointed as P.O. of the Court stationed at the same headquarter in addition to his own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

By the order of Hon'ble Governor

  
(Deepak Maheshwari)  
Principal Secretary Law

Copy forwarded to the following for information and necessary action:-

1. Secretary to the Hon'ble Chief Minister, Government of Rajasthan, Jaipur
2. Special Assistant to the Hon'ble State Law Minister, Government of Rajasthan, Jaipur
3. P.S. to the Chief Secretary, Govt. of Rajasthan, Jaipur
4. Registrar General, Rajasthan High Court, Jodhpur w.r.t. his letter No. 18014 dated 26.10.2015.
5. Concerning Officer through Registrar General, Rajasthan High Court, Jodhpur.
6. Personal File of Concerned Officer.
7. Guard File

  
(Anil Kaushik)  
Joint Secretary Law

**RAJASTHAN HIGH COURT, JODHPUR**

No.Estt.b2(v)1/WA/2015/18150

Date : 29.10.2015

1. Copy forwarded to the following for information and necessary action :-
2. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/ Rajasthan High Court, Jodhpur.
3. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
4. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
5. P.S. to All Hon'ble Judges sitting at Jodhpur.
6. Shri Keshav Kaushik, Sessions Judge, Spl.Court, ACD Cases, Ajmer along with spare copy of Govt. order No.F.8(1)/Nyay/2008 dated 29.10.2015.
7. District & Sessions Judge, Ajmer /Judge, Designated Court, Ajmer/Treasury Officer.
8. The Director, Rajasthan State Judicial Academy, Jodhpur.
9. RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
10. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

  
REGISTRAR GENERAL